# GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:2264
ANSWERED ON:06.08.2010
RURAL TOURISM
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### Will the Minister of TOURISM be pleased to state:

- (a) the role of rural tourism in the development of the country including West Bengal;
- (b) the criteria adopted by the Government to select villages under rural tourism;
- (c) the details of villages selected for the purpose alongwith the funds sanctioned, released and utilized during each of the last three years and the current year, State-wise;
- (d) whether the Government has provided infrastructure facilities including communication and transport facilities in these selected villages;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

### **Answer**

#### MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

- (a) to (b): Development and promotion of Tourism including Rural Tourism is primarily undertaken by the State Governments/Union Territory Administrations. However, Ministry of Tourism extends Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations for tourism projects/events on the basis of proposals received and identified in consultation with them, subject to availability of funds, inter-se priority and adherence to scheme guidelines. The villages to be developed Rural Tourism are identified by each State Governments/Union Territory Administrations based on their core-competency in terms of heritage and culture and their potential to attract tourists with an aim to foster inclusive growth.
- (c) to (f): The details of Rural Tourism projects sanctioned in various States/Union Territories during last three years and current year are detailed in the Annexure. Implementation of these projects is the responsibility of the State Governments/Union Territory Administrations. The hardware component for the Rural Tourism Scheme has provisions for improvements of internal pathways, illumination, signages, construction of wayside amenities etc.

## **ANNEXURE**

STATEMENT IN REPLY TO PARTS (c) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.2264 ANSWERED ON 6.08.2010 REGARDING RURAL TOURISM.

PROJECTS SANCTIONED DURING THE ELEVENTH FIVE YEAR PLAN (2007-08, 2008-09, 2009-10 AND CURRENT YEAR).

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S.No. State No. of Amount Amount Amount Amount
   Proj sanctioned in released in sanctioned released in
   ects Hardware Hardware in software software
    component component component
                               110.00 73.95 59.16
1 Andhra Pradesh 4 146.42
2 Arunachal 1 47.66 38.13 17.00 13.60
Pradesh
3 Chhattisgarh 1 42.05 33.64 20.00 16.00
4 Gujarat 3 50.00 40.00 56.84 45.47
5 J&K 18 682.32 523.44 341.75 264 6 Jharkhand 2 99.89 79.91 34.88 27.90
                                       264.82
7 Kerala 1 49.60 39.68 18.00 14.40
8 Madhya Pradesh 3 140.34 122.27
                                        54.62 43.71
9 Manipur 1 - - 16.33 13.06
10 Meghalaya 1 - - 20.00 16.00
11 Nagaland 12 525.51 467.28 227.64
12 Orissa 3 50.00 40.00 49.25 39.10
                                               206.62
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- 13 Puducherry 1 50.00 40.00 14 Punjab 1 50.00 40.00 15 Sikkim 10 410.62 338.48 188.00 150.40
  16 Tamil Nadu 4 38.95 31.16 75.50 60.40
  17 Tripura 7 267.33 213.85 128.05 102.44
  18 Uttaranchal 2 - 36.50 29.20
  19 Uttar Pradesh 4 140.51 82.41 37.30 33.50